

CP No.26/59/2014

RT No. 58/2016

Hem Shekhar J.Shah ..... Petitioner

Versus,

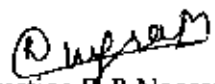
Ranbaxy Laboratories. Ltd & ors. .... . Respondents.

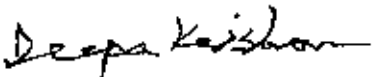
Present: Mr. Inder Jit Sharma, Advocate, for the petitioner.

Mr. Rajesh Kumar Sharma, Senior Officer, Corporate Relations  
of M/s Sun Pharmaceutical Ltd. Respondent-Company.

Learned counsel for the petitioner handed over a copy of the  
order dated 22.9.2016 passed by the National Company Law Tribunal,  
Principal Bench, New Delhi in CP No.26/59/2014 titled *Hem Shekhar  
J.Shah Versus. M/s Sun Pharmaceuticals Ltd.*, transferring this petition  
to Ahmedabad Bench of N.C.L.T. The same be taken on record.

In view of the above order dated 22.9.2016 of the NCLT, Delhi,  
the record of the instant petition along with complete records be sent to  
Ahmedabad Bench of N.C.L.T, in a sealed Registered Parcel,  
immediately.

  
(Justice H.P.Nagrath)  
Member (Judicial)

  
(Ms. Deepa Krishan )  
Member (Technical)

October 3, 2016